PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH

Sub:ESTABLISHMENT – HIGH COURT OF ANDHRA PRADESH - Placing of Full Additional Charge of the Posts of Registrar (Vigilance) and Registrar (Enquiries) - Orders – Issued.

ORDER: R.O.C.No. 64/2019-Estt., Dated <u>20-02-2019</u>

The Hon'ble the Acting Chief Justice is pleased to pass the following order :-

Sri Ch.Manavendranath Roy, Registrar General, High Court of Andhra Pradesh, is placed in Full Additional Charge of the Post of Registrar (Vigilance), High Court of Andhra Pradesh, with effect from 01-01-2019.

Sri B.Raja Sekhar, Registrar (I.T.-cum-Central Project Coordinator), High Court of Andhra Pradesh, is placed in Full Additional Charge of the Posts of Registrar (Enquiries), High Court of Andhra Pradesh, with effect from 01-01-2019.

REGISTRAR GENERAL 201

To The Officers – concerned

Copy to:

- 1. The Prl. Secretary to Hon'ble the Chief Justice (for placing before the Hon'ble the Acting Chief Justice)
- 2. The Personal Secretaries to Hon'ble Judges (for placing before their Lordships).
- 3. All the Registrars, High Court of Andhra Pradesh.
- 4. The Registrar (I.T.-cum-C.P.C.), High Court of Andhra Pradesh.

 (with a request to direct the concerned to upload the proceedings in the High Court's Website)
- 5. All the Unit Heads, Andhra Pradesh.
- 6. The Member Secretary, Andhra Pradesh State Legal Services Authority.
- 7. The Secretary, A.P. High Court Legal Services Committee.
- 8. The In-charge Officers concerned.
- 9. The Section Officers concerned.